

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3131  
ANSWERED ON:23.12.2003  
ISSUANCE OF CARDS TO VEHICLE OWNERS  
MANIKRAO HODLYA GAVIT

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether Delhi Police is considering to issue cards to vehicle owners of (two wheelers and private cars) neighboring States whereby it would not be essential for the drivers to keep licences, registration copies and insurance etc. in the vehicles itself and these cards would be treated as valid document in Delhi, U.P., Haryana and Rajasthan etc.;

(b) if so, the time by which the said scheme is likely to be launched; and

(c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) : No, Sir.

(b): Does not arise.

(c): Delhi Police have no authority to dispense with the statutory provisions under which a person driving a vehicle is required, inter alia, to always carry with him his driving licence, certificate of registration, certificate of taxation and certificate of Insurance of the vehicle and in case of transport vehicle the permit and fitness certificate.